



## **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building),  
9,CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 04.09.2023

### **NOTICE**

Please take notice that the matters listed in Court of Chairperson on 05<sup>th</sup> September, 2023 at 10:30 AM will be taken up at 02:00 PM in the Court-IV by the re-constituted Bench i.e. **Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), Hon'ble Mr. Barun Mitra, Member (Technical) and Hon'ble Mr. Arun Baroka, Member (Technical).**

Further, the matters listed as item no. 13, 14 and 15 (Part Heard) on 05<sup>th</sup> September, 2023 at 02:00 PM in the Court-IV will be taken up after rising of the above re-constituted Bench.

By order of Hon'ble Chairperson

-Sd/-

Registrar